## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-353 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s RS Polychem Vs. M/s Champharm Industries India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Siddharth Sharma & Shruti Arora, Advocates

For the Respondent (s) : Ms. Sushma Singh, Advocate

## ORDER

No time left.

Renotify the case on 24th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)